

No.DJ-R(outsource)/MND/2019 _____
OFFICE OF THE DISTRICT AND SESSIONS JUDGE MANDI, CIVIL
AND SESSIONS DIVISION, MANDI, HIMACHAL PRADESH.

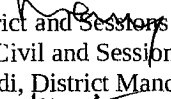
Dated Mandi, the 22nd June, 2019.

Tender Notice

Tenders are invited for maintaining cleanliness in a portion of the Court/Residential office of the Civil Judge-cum-JMIC Court No. 2 Sarkaghat, District Mandi, comprising public area i.e. 1 Court room, 1 Chamber, 5 rooms, 3 toilets and courtyard, on out source basis, for a period of one year, so as to reach the office of undersigned i.e. (District and Sessions Judge Mandi) latest by 15th July, 2019.

The terms and conditions of contract are as follows:

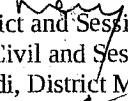
1. The Contractor shall provide one Safai Karamchari for doing the cleanliness work i.e. cleaning, dusting and mopping etc. on each working day between 8:30 A.M. to 5 P.M.
2. The Contractor shall have to enter into an agreement with the undersigned, Mandi with certain terms and conditions for cleanliness work.
3. The Safai Karamchari must be in proper uniform.
4. The Contractor shall quote the rates with or without the material for being used for cleanliness purpose.
5. The material which shall be used in the cleanliness work shall be of ISI mark.
6. The undersigned reserves the right to reject any or all the tenders, without assigning any reason.
7. The Tenderer shall have to furnish earnest money in the shape of a Bank Draft or Bank Guarantee @ 2% of the quoted amount and any tender received without requisite tender fee shall be liable to be rejected straightway.
8. The successful Tenderer shall also have to deposit the performance security within a week to the extent of five percent (5%) of the contract amount in the form of an account payee Demand Draft or duly pledged F.D.R. Such performance security shall remain valid for a period of 60 days from the date of completion of Contract to the best of satisfaction of the said office.


District and Sessions Judge
Mandi, Civil and Sessions Division
Mandi, District Mandi, H.P.

Endst. No. DJ-R(outsource)/MND/2019 5606 dated 22nd June, 2019.

Copy forwarded for information and necessary action to:

1. All the Judicial Officers of this Division, with a request to display the copy of same on their respective Notice Board for wide publicity.
2. The Civil Nazir Accounts of this office.
3. The System Officer of this office, with direction to get this notice uploaded on the official website of this Court.
4. Notice Board of this office.


District and Sessions Judge
Mandi, Civil and Sessions Division
Mandi, District Mandi, H.P.